

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.01.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Isvar Mohapatra	
2.	Comp. App. (AT) (Ins) No. 43-43A of 2021	Digambar Anandrao Pingle Vs. Shrikant Madanlal Zawar & Ors.	Gautam Singhal	
3.	Comp. App. (AT) (Ins) No. 44 of 2021	Prateek Gupta and Ors. Vs. Petroblue India Ltd. Liquidator Ashwini Gupta	Amandeep Singh	
4.	Comp. App. (AT) (Ins) No. 51 of 2021	Regional Provident Fund Commissioner-II, Rourkela Vs. Sumit Binani & Ors.	Manish Dhir	Henna George
5.	Comp. App. (AT) (Ins) No. 53 of 2021	The Central Board of Trustees Through Regional Provident Fund Commissioner-II (Legal), Ranchi Vs. Pooja Bahry & Ors.	Manish Dhir	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik
7.	Comp. App. (AT) (Ins) No. 979 of 2020	Hemant Sharma Liquidator of Vishwa Infrastructures & Services Pvt. Ltd. Vs. State Bank of India & Anr.	Milan Singh Negi	Vipul Agrawal-R2

8.	Comp. App. (AT) (Ins) No. 1097 of 2020	Committee of Creditors of M/S KSK Mahanadi Power Company Ltd. through Power Finance Corporation Ltd. Vs. KSK Mahanadi Power Company Ltd. through its resolution Professional, Sumit Binani With	Biswajit Dubey	Sumesh Dhawan
9.	Comp. App. (AT) (Ins) No. 1116 of 2020	Sumit Binani Resolution Professional of KSK Mahanadi Power Company Ltd. Vs. Power Finance Corporation Ltd. With	Misha	Sanskriti Sidna-COC
10.	Comp. App. (AT) (Ins) No. 1127 of 2020	Punjab National Bank Vs. KSK Water Infrastructures Pvt. Ltd.	Bishwajit Dubey	

12:00 Noon

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 575 of 2019 Part Heard	Enforcement Directorate. Vs. Manoj K. Agarwal & Ors. With	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2 Kumar Sumit-R3
12.	Comp. App. (AT) (Ins) No. 576 of 2019 Part Heard	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1 Shambo Nandy-R2

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar